

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 251
(IB)-1071(ND)2018
IA/2605/2020 & IA/4998/2020

IN THE MATTER OF:

State Bank of India ... Applicant/Petitioner

Versus

M/s. Shri Shyam Ji Ahrico Exports ... Respondent
Pvt. Ltd.

Under Section: 7 of IBC Code, 2016

Order delivered on 26.02.2021

CORAM:

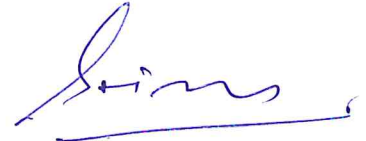
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Vishnu Kumar - Adv for Liquidator

ORDER

Renotify this case on 10.03.2021.


T.S. Singh
(Court Officer)